

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION NO. 5661  
TO BE ANSWERED ON 7<sup>th</sup> APRIL, 2017**

**SURROGACY**

**5661. SHRI KONDA VISHWESHWAR REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the number of births which occurred in the country through surrogacy including cases of both altruistic and commercial surrogacies separately during the last five years; and
- (b) whether there has been many cases where babies are born with disability or unplanned twins are born which are abandoned by the intended parents, if so, the details thereof and the steps taken by the Government to prevent such cases?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a): The details regarding births which occurred in the country through surrogacy have not been documented.

(b): As per reports, in 2012, an Indian born Australian couple had twins delivered through surrogacy. The couple took along the girl child and abandoned the baby boy.

The Surrogacy (Regulation) Bill 2016 proposes to regulate surrogacy in India by providing altruistic surrogacy to the needy infertile Indian couple and prohibits commercial surrogacy.